

ITEM NO.44

COURT NO.13

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36752/2014

LAKHMI CHAND (D) THROUGH . LR'S & ORS. Petitioner(s)

VERSUS

HARYANA STATE & ANR. Respondent(s)
(ONLY SLP 11340 OF 2015 TO BE LISTED BEFORE HON'BLE COURT (IN
CHAMBER))

WITH
SLP(C) No. 11340/2015 (IV-B)
(FOR APPLICATION FOR SUBSTITUTION ON IA 34/2017
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
35/2017)

Date : 23-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Petitioner(s) Mr. Siddharth Mittal, AOR
Mr. Prabhat Kumar, Adv.
Mr. Gagan Gupta, AOR

For Respondent(s)
Mr. Vishwa Pal Singh, AOR
Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

Office to proceed further.

(B.Parvathi)
Court Master

(Kailash Chander)
Assistant Registrar